

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ) No. 629 of 2016

Bal Mukund Singh ... Appellant
Versus
The State of Jharkhand through CBI ... Respondent

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. Shailesh Kr. Singh, Adv.
For the CBI : Mr. Rohit Sinha, Adv.

04 / 09.07.2020

Heard the parties through Video Conferencing.
Learned counsel for the appellant prays for time.
Prayer for time is allowed as the last chance.
List this appeal twenty weeks after the lockdown is over.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-